

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3460
TO BE ANSWERED ON FRIDAY, THE 13TH MARCH, 2026**

INDIANISATION OF THE LEGAL SYSTEM

3460. SHRI SELVAGANAPATHI T.M.:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether it is a fact that there has been a demand for the Indianisation of the legal system;
- (b) if so, the details thereof;
- (c) whether it is also true that the National Law Commission of India has also mooted such a move;
- (d) whether the Government is considering seeking the opinion from the experts, legislators, State Governments, etc. in this regard; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW
AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF
PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

(a) to (e): The enactment of three new criminal laws is an example of Indianisation of the legal system. The legislations enacted during the previous years have emphasis on Indianisation and doing away with colonial legacy. Pre-Legislative consultation of draft laws is one of the Policy initiatives of the Government, wherein views of all stakeholders including experts is solicited and obtained.

Besides, The 23rd Law Commission of India constituted vide order dated 2nd September, 2024 has mandated, *inter-alia*, to review the Laws to ensure that it is responsive to the reasonable demands of the times and in particular to:

- (i). Examine the existing laws in the light of Directive Principles of State Policy and to suggest ways of improvement and reform and also to suggest such legislation as might be necessary to implement the Directive Principles and to attain the objectives set out in the Preamble of the Constitution;

(ii) Examine the existing laws with a view for promoting gender equality and suggesting amendments thereto; and

(iii) Revise the Central Acts of general importance so as to simplify them and to remove anomalies, ambiguities and inequities.
